

\212ITEM NO.101 COURT NO.10 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5386/2014

RAJENDRA SINGH & ORS.

Appellant(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(With interim relief and office report)

Date : 06/10/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE SHIVA KIRTI SINGH

HON&#39;BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Yatindra Singh, Sr. Adv.

Mr. Vivek Singh, Adv.

Mr. Manoj Kumar, Adv.

Mr. Abhishek Gupta, Adv.

Mr. Sudhakar Kulwant, Adv.

Mr. Vivek Singh, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj, Adv. (NP)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter in the week commencing 7 th  
November,

2016.

(Madhu Bala)

(Madhu Narula)

Court Master

Court Master